

Annexure-7													
Name of the corporate debtor: M/s Interactive Marketing Private Limited.; Date of commencement of CIRP: 04.06.2026; List of creditors as on: 19.08.2026													
List of operational creditors (Government dues)													
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Assistant Commissioner (State Tax), Saidapet Assessment Circle, Commercial Taxes Department	Government of Tamil Nadu	28.07.2026	₹ 13,701,359	₹ 13,701,359	statutory dues (GST tax, interest, penalty u/s 73, TNGST Act 2017)	no	32.45	Nil	Nil	Nil	Nil	0
2	E.S.I Corporation, Regional Office, Maharashtra	Government of India (Ministry of Labour & Employment)	06.08.2026	₹ 515,580	-	statutory dues	no	-	Nil	Nil	₹ 515,580	Nil	
	Total			₹ 14,216,939	₹ 13,701,359						₹ 515,580	0	